

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15316-JK (LD) of 2024

DATED:- 02 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 09- 2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.-15316-JK(LD) of 2024 dated 02.09.2024

S. No.	Title of the Case	OIC
1	CPSW No. 217/2012 Mohan Lal V/s Rakesh Gupta &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
2	CPSW No. 47/2017 Imtiyaz Hussain Malik V/s Mohd. Afzal Bhat& Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
3	CPSW No. 578/2018 Harbans Singh V/s Saurabh Bhagat & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
4	CCPS No. 373/2019 Balbir Singh Ors. V/s Manoj Kumar Dwevedi&Ors. Jammu Clubbed with ROBSW 10/2023	Mr. B. K. Singh, IFS (PCCF HoFF)
5	CCP(S) No. 672/2019 Farooq Ahmed ButtV/s Manoj Kumar Dwvedi & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
6	CPSW No. 159/2017 Abdul Rehman Ors V/s Mohd. Afzal Bhat &rs.	Mr. B. K. Singh, IFS (PCCF HoFF)
7	CPOWP 40/2017 c/w 92/2017 Mohd Shafi Vs Mohd Afzal & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
8	CPSW No. 387/2013 Fulail Singh & Ors V/s Rakesh Gupta & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
9	CCP(S) No. 120/2020 Jaswant Singh V/s Sarita Chouhan & Ors	Mr. B. K. Singh, IFS (PCCF HoFF)
10	CPSW No. 338/2018 Malik Ahsan-ul-Haq V/s Saurabh Bhagat & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
11	CPOWP No. 26/2018 M/s Dujodwala Resin and Terpenes Ltd. V/s Sh. B.B. Vyas, Chief Secretary &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
12	CCP(S) No. 315/2019 Naseema Akhter V/s	Mr. B. K. Singh, IFS

N. Singh

	BVR Subrahmanyam & Ors.	(PCCF HoFF)
13	CPSW No. 153/2019 Sonika Sharma V/s Mr. Manoj Kumar Dwivedi & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
14	CCP(S) No. 91/2020 in CPSW No. 488/2017 Dheeraj Behal V/s Sarita Chauhan and Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
15	CPSW No. 10/2019 Rajinder Singh & Ors V/s Sourab Bhagat & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
16	CCPS 245/2022 Abdul Majeed Bhat Vs Arun Kumar Mehta & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
17	CCPS No. 348/2019 Hilal Leather and Fur House Vs Monoj Kumar Diwedi and others	Mr. Sarvesh Rai, IFS Director, Principal Chief Warden
18	CCPS 218/2019 No. Safiya Begum & Ors Vs Manoj Kumar Dwived & Ors	Mr. Sarvesh Rai, IFS Director, Principal Chief Warden
19	CPSW No. 367/2017 Pummy Peshin Vs Mohd Afzal & Ors.	Mr. Vasu Yadav, IFS Pollution Control Committee
20	CPSW No. 27/ 2018 Abdul Rehman Naikoo Vs. Mohd Afzal & Anr.	Mr. B. K. Singh, IFS (PCCF HoFF)
21	CPSW No. 430/2017 Ghulam Hassan Mir V/s Mohd. Afzal Bhat & ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
22	CCPS No. 462/2021 C/w CCPS 39/2022 and 111/2021 Tariq Ahmad Sheikh Vs Mr. Sanjeev Verma and Other	Mr. B. K. Singh, IFS (PCCF HoFF)
23	CCPS No. 462/2021 C/w CCPS 39/2022 and 111/2021 Tariq Ahmad Sheikh Vs Mr. Sanjeev Verma and Other	Mr. B. K. Singh, IFS (PCCF HoFF)
24	CCP(S) No. 177/2021 Javid Ahmad War and Others Vs. Mr. Sanjeev Sharma.	Mr. B. K. Singh, IFS (PCCF HoFF)

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25	CCP(S) No. 593/2021 Shahzad Ahmad Ganie Vs. Sanjeev Verma and Others	Mr. B. K. Singh, IFS (PCCF HoFF)
26	CCPS No. 458/2021 Muhammad Yaqoob MirVs.Mr. Sanjeev Kumar and Others.	Mr. B. K. Singh, IFS (PCCF HoFF)
27	CCP(S) No. 361/2021 Zaffar Ahmad Jan V/s Sanjeev Verma and ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
28	CPSW No. 164/2014 Ab. Rashid NaikV/s Mohd. Afzal Bhat & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
29	CPSW No. 416/2015 Mushtaq Ahmad Khan V/s State& Others.	Mr. B. K. Singh, IFS (PCCF HoFF)
30	CPSW No. 479/2013 Jai Singh V/s Mohd. Afzal & Others LPA No.111/2024	Mr. B. K. Singh, IFS (PCCF HoFF)
31	CPSW 458/2017 Khem Raj V/s Mohd Afzal Bhat & Others LPA 221/2019	Mr. B. K. Singh, IFS (PCCF HoFF)
32	CCP(S) No. 378/2019 Abdul Rashid V/s Sh. Manoj Kumar Diwadi & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
33	CPSW No. 17/2019 c/w ROBSW No. 5/2023 Tariq Hafiz Vs Mohd Afzal Bhat and others	Mr. B. K. Singh, IFS (PCCF HoFF)
34	CM No. 2303/2021 in CPSW No. 587/2017 Mohd Rashid V/s Mohd Afzal	Mr. B. K. Singh, IFS (PCCF HoFF)
35	CPSW No. 763/2017 Dwarka NathV/s State of J&K & Others	Mr. B. K. Singh, IFS (PCCF HoFF)
36	CCPS No. 771/2019 Syed Tajmal Hussain Kazmi V/s Manoj Kumar Dwevedi & Ors	Mr. B. K. Singh, IFS (PCCF HoFF)
37	CCPS 505/2022 Nasreena Akhtar and Ors Vs Sanjeev Verma & Ors	Mr. B. K. Singh, IFS (PCCF HoFF)

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38	CCPS No. 353/2022 CM No. 2564/2023 Mangu Ram Vs Sanjeev Verma and others	Mr. B. K. Singh, IFS (PCCF HoFF)
39	CCP(S) No 656/2019 OWP 450/2018 Jamal Ali &Ors Vs Abdul Majid Bhat & Ors	Mr. B. K. Singh, IFS (PCCF HoFF)
40	CCP (S) No. 591/2021 in SWP No 995 of 2013; Yasmeen Akhtar V/s Shri Sanjeev Verma & Anr	Mr. B. K. Singh, IFS (PCCF HoFF)
41	CPSW No. 342/2014 Abid NazirVs. Mohd Afzal & Ors.	File is in the Finance Department
42	CCP(S) 473/2022 Tariq Abdullah Bhat Vs Arun Kumar Mehta and others	Administrative Department
43	CCPS 508/2021 Nadeem Ahmad Hafiz Vs Sanjeev Verma	Mr. B. K. Singh, IFS (PCCF HoFF)
44	CCPS 557/2021 Gulzar Ahmad Khan Vs Sarita Chauhan & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
45	CPSW 183/2012 Mohd Saleem Vs Vinod Nranjan	Mr. B. K. Singh, IFS (PCCF HoFF)
46	CPSW 421/2016 Shagufta Ahmed Salaria Vs Mohd Amin Bhat	Mr. B. K. Singh, IFS (PCCF HoFF)
47	CPSW No. 291/2018 Abdul Ahad Mir Vs SanjeevVerma and Others.	Mr. B. K. Singh, IFS (PCCF HoFF)
48	CCPS No. 559/2021 Jalal ud Din and Ors Vs Sanjeev Verma	Mr. B. K. Singh, IFS (PCCF HoFF)
49	CPSW No. 561/2014 Parshotam Chand & Ors Vs Mohd Afzal & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
50	CCPS No. 84/2022 Shabir Ahmad Wani &OrsVsArun Kumar Mehta & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
51	CPSW 680/2018 Noor Mohammad Bhat	Mr. B. K. Singh, IFS

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	Vs B.V.R Subramanyam and others	(PCCF HoFF)
52	CCPS 133/2020 Bodh Raj & others Vs Comm. Secy Forest & others	Mr. B. K. Singh, IFS (PCCF HoFF)
53	CPSW 595/2017 C/w CPSW 575/2017 Satya Devi Vs Mohd. Afzal, Secy. Forest Department	Mr. B. K. Singh, IFS (PCCF HoFF)
54	CCP(S) No. 140/2023 Des Raj and others Vs Dheeraj Gupta and others.	Mr. B. K. Singh, IFS (PCCF HoFF)
55	CPSW 69/2017 Mohammad Shafi Dar Vs Sanjeev Verma and others	Mr. B. K. Singh, IFS (PCCF HoFF)
56	CCPS No. 455/2023 Aashiq Hussain V/s Dheeraj Gupta & Others	Mr. B. K. Singh, IFS (PCCF HoFF)
57	CCP(S) No. 168/2021 Muhammad Ishfaq Mir and Others Vs. Mr. Sanjeev Sharma and Others.	Mr. B. K. Singh, IFS (PCCF HoFF)
58	CPSW No. 232/2011 in SWP No. 621/2011 Lal Din &Ors V/s Shant Manu &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
59	CPSW No. 121/2013 in SWP No. 2129/2012 Brij Mohan V/s Sheikh Ejaz Iqbal & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
60	CPSW No. 119/2013 Mukesh Kumar & OrsV/s Rakesh Gupta &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
61	CPSW No. 130/2013 in SWP No. 1913/2012 Kailash Chand &Ors V/s Sheikh Ejaz Iqbal & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
62	CPSW No. 502/2014 in SWP No. 1307/2014 Rattan Chand V/s EjazIqbal Sheikh &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
63	CPSW No. 338/2014 in SWP No. 2318/2002 Mohd. Shabir & Ors. V/s Mohd.	Mr. B. K. Singh, IFS (PCCF HoFF)

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	Afzal Bhat & Ors.	
64	CPSW No. 164/2013 in SWP No. 1435/2012 Mushtaq Ahmed &Ors V/s AjazIqbal Sheikh &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
65	CPSW No.175/2015 in SWP No. 82/2015 AkhterHussain Mir V/s R.K. Gupta &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
66	CPSW No. 275/2016 in SWP No: 3360/2015 Anita Kumari V/s R.K. Gupta &Others.	Mr. B. K. Singh, IFS (PCCF HoFF)
67	CPSW No. 747/2018 in SWP No. 2914/2017 Irshad Ahmed &Ors. V/s Manoj Kumar Dwevedi and others	Mr. B. K. Singh, IFS (PCCF HoFF)
68	CPSW No. 66/2019 KuldeepKumar V/sManoj Kumar Dwevedi & Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
69	CPSW No. 116/2019 in SWP No. 2591/2017 Baljinder Singh V/s Manoj Kumar Dwivedi&Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
70	C.P.No.27/2023 in OA No.744/2022 Titled Tariq Ahmad Malik Vs. Mr. Dheeraj Gupta.	Mr. B. K. Singh, IFS (PCCF HoFF)
71	CCPS No. 443/2023 Ghulam Hassan Bhat Vs. Dhiraj Kumar Gupta and others.	Mr. B. K. Singh, IFS (PCCF HoFF)
72	CP No. 250/2023 in OA No. 486/2022 titled Arjun Singh V/s Mr. Dheeraj Gupta	Mr. B. K. Singh, IFS (PCCF HoFF)
73	CCP(D) No. 3/2024 titled Dr. Shabnam Andrabi & Ors Vs Shri Dheeraj Gupta &Ors.	Mr. B. K. Singh, IFS (PCCF HoFF)
74	CPSW 693/2018 titled Mohd. Asgar Vs. Hilal Ahmad Parray and others.	Mr. B. K. Singh, IFS (PCCF HoFF)
75	CCPS 145/2024 Abdul Rashid Dar and ors	Mr. B. K. Singh, IFS

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	V state	(PCCF HoFF)
76	CCP(S) No. 485/2023 on 07.06.2024 titled GhulamMohi-din Sofi and Anr.	Mr. Chatturbhuja Behera, IFS (MD,JKFDCL)
77	CCP(S) No. 252/2024 IN WP(C) 923/ M/s GULMARG MABTABEN / LABOUR UNION / PONY V/S UNION TERRITORY OF J AND K AND ORS.	Mr. Vasu Yadav, IFS Chairman (JKPCC)

1	SLP No. 1971-1974 of 2024 titled Union Territory of J&K Vs Ghulam Nabi Bhat and others.	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF), J&K
2	SLP (Civil) Diary No 29591/2022 titled State of J&K VS Reyaz Ahmad Masoodi	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF), J&K
3	SLP No. 20738/2022 titled Varinder Singh SalathiaVs UT of J&K and others	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF), J&K
4	Civil Appeal No. 1657/2018 titled Bharat JhunJhunwala Vs Pushp Saini and others	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF)/, J&K
5	Civil Appeal No. 9112/2022 titled Diamond Stone Crusher and another Vs Union of India and others.	Vasu Yadav, IFS, Chariman J&K PCC
6	Civil Appeal No. 6364/2022 titled Acharya Shree Chandra College of Medical Sciences and Hospital Vs J&K Pollution Control Board and Another	Vasu Yadav, IFS, Chariman J&K PCC
7	Civil Appeal No. 5873/2022 titled M/s NKC Projects Pvt. Ltd. Vs J&K State and others.	Vasu Yadav, IFS, Chariman J&K PCC
8	WP(Civil) No. 144/2023 titled Ashok Kumar Raghav Vs Union of India and others.	Vasu Yadav, IFS, Chariman J&K PCC
9	IA No. 30/2016 in WP(C) No. 171/1996 titled Environment Awareness Forum Vs State of J&K and others.	Mr. Chaturbhujja Behera, IFS, Managing Director, FDCL

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10	SLP No. 14513/2016 titled Rajinder Prasad Sharma Vs State of J&K and others.	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF), J&K
11	SLP No. 20230/2021 titled UT of J&K and others Vs Syed & Co and others	Mr. B.K Singh, Principal Chief Conservator of Forests (HoFF), J&K
1.	Arbitration No. 121/1994 titled Rehmat-Ullah Bhat V/s SFC & Ors. (Deceased) by Sajjad Bhat son of Rehmat-Ullah Bhat.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
2.	Arbitration No. 137/1994 titled Rehmat-Ullah Bhat V/s SFC & Ors. (Deceased) by Sajjad Bhat son of Rehmat-Ullah Bhat.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
3.	Arbitration No. 125/1994 titled Rehmat-Ullah Bhat V/s SFC & Ors. (Deceased) by Sajjad Bhat son of Rehmat-Ullah Bhat.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
4.	Arbitration No. 130/1994 titled Rehmat-Ullah Bhat V/s SFC & Ors. (Deceased) by Sajjad Bhat son of Rehmat-Ullah Bhat.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
5.	Arbitration No. 10-A/2002 titled Gh. Mustafa Bhat V/s SFC through Managing Director	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
6.	Arbitration No. 10-8/2002 titled Abdul Karim Wani V/s MD SFC through its	Mr. Chaturbhujja Behera, IFS

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	Managing Director	(MD, JKFDCL)
7.	Arbitration No. 10-C/2002 titled Gh. Ahmed Wani (Deceased) substituted by Ab. Karim Wani. Ab. Majid Wani, and Mohd. Iqbal Wani Sons of Gh. Ahmed Wani.V/s MD SFC.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
8.	Arbitration No. 10-D/2002 titled Gh. Ahmed Wani (Deceases) substituted by Ab. Karim Wani. Ab. Majid Wani, and Mohd. Iqbal Wani Sons of Gh. Ahmed Wani.V/s MD SFC.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
9.	Arbitration No. 10-E/2002 titled Gh. Ahmed Wani (Deceases) substituted by Ab. Karim Wani. Ab. Majid Wani, and Mohd. Iqbal Wani Sons of Gh. Ahmad Wani Vs MD SFC	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
10.	Arbitration No. 10-1/2002 titled Abdul Majid Wani V/s SFC Through Managing Director SFC.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)

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11.	Arbitration No. 10-J/2002 titled Abdul Majid Wani V/s SFC Through Managing Director SFC.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
12.	Arbitration No. 10-K/2002 titled Sajjad Ahmed Bhat V/s SFC & Ors	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
13.	Arbitration No. 10-M/2002 titled Abdul Majid Wani V/s SFC Through Managing Director SFC.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
14.	Arbitration No. 21/2003 titled Anara Begum V/s SFC & Ors.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
15.	Arbitration No. 28/2020 titled Ab. Qayoom Nizami V/s MD SFC & Ors.	Mr. Chaturbhujja Behera, IFS (MD, JKFDCL)
16.	Arbitration Case No. 1/2022 passed in Arb. P8/2021-titled Mohd. Sadiq Wani Vs UT of J&K.	Mr. B. K. Singh, IFS (PCCF HoFF)
17.	Arbitration No. 02/2022 titled UT of J&K through PCCF Vs Hansraj Bharat Bhushan	Mr. B. K. Singh, IFS (PCCF HoFF)
18.	Arbitration No. 01/2023 titled Subhar Timbers Forests lessee, Bhaderwah Forest Division	Mr. B. K. Singh, IFS (PCCF HoFF)

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19.	Arbitration titled Jodhamal Bishan lal & Sons Forest lessee	Mr. B. K. Singh, IFS (PCCF HoFF)
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